

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 106**  
**(IB)-415(PB)/2019**

**IN THE MATTER OF:**

Unimax International

.....

Petitioner

v.

M/s. Soho Infrastructure Pvt. Ltd.

.....

Respondent

**SECTION : UNDER SECTION 7 of the IBC, 2016**

**Order delivered on 26.04.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/petitioner: Mr. Mrinal Harshvardhan, Mr. Kartik Sarin, Adv.  
with Mr. Ajay Bhatijiloale, AR

For the respondent

Mr. C.S Gupta, Adv.

**ORDER**

Reply has been filed.

Rejoinder, if, any, be filed within five days with a copy in advance to the counsel for the respondent.

List for arguments on 13.05.2019.

Sd/-

**(M. M. KUMAR)**  
**PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**